

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

E.P. No. 1 of 2014 in
Appeal No. 185 of 2011

Dated : 7th May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

Adani Power Ltd. ...Appellant (s)
Versus.
Gujarat Urja Vikas Nigam Ltd. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Gaurav Dudeja

ORDER

Affidavit of service has been filed to show that the service has been effected on the Respondent.

Mr. M.G. Ramachandran, the learned counsel, who appeared for the party earlier seeks some time to get instructions.

Post the matter on 28.05.2014.

(Rakesh Nath)
Technical Membe

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js